THE HIGH COURT OF MEGHALAYA AT SHILLONG

Dated, Shillong 29th August 2016

NOTICE

No. HCM.II/239/2013/3244: It is notified to all concerned that there shall be a Full Court reference in the Chief Justice's Court on 30th August, 2016 at 02:30 P.M. in the memory of (L) Shri Anil Sharma, ex – Advocate General of the State of Meghalaya and Senior Advocate.

All the concerned are requested to kindly assemble.

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/239/2013/3244A Dated, Shillong 29th August, 2016. Copy for information to :-

- The Joint Registrar -cum- Secretary to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
- The Joint Registrar –cum- OSD to Hon'ble Chief Justice Secretariat, High Court of Meghalaya, Shillong.
- 3. The PS to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
- 4. The PS to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 5. The PS to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
- 6. The PA to Registrar General, High Court of Meghalaya, Shillong.
- 7. The Advocate General, High Court of Meghalaya, Shillong.
- 8. The Registrar, High Court of Meghalaya, Shillong.
- The Deputy Registrar (Administration/Infrastructure & Accounts),
 High Court of Meghalaya, Shillong.

- 10. The Assistant Registrar (Recruitment/Accounts/Record), High Court of Meghalaya, Shillong.
- 11. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
- 12. The Central Government Council, High Court of Meghalaya, Shillong.
- 13.Mr. ______, Sr. Advocate, High Court of Meghalaya, Shillong.
- 14. President / Secretary, High Court Bar Association, Shillong.
- 15. President / Secretary, Shillong Bar Association, Shillong.
- 16. The System Analysts, High Court of Meghalaya, Shillong.
- 17. Notice Board.
- 18. Office File.

REGISTRAR GENERA